

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 199 OF 2021 (SZ)

IN THE MATTER OF:

Sri. Shankar Narayanan Bala Krishnan
R/o.Dammaiguda, Medchal–Malkajgiri District
& others

....

Applicant(s)

Versus

State of Telangana,
rep. by its Chief Secretary,
Hyderabad & Ors.

....

Respondent(s)

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD

(RESPONDENT No. 4)

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Place: Hyderabad

Date: 05-03-2022.

Report dated 05-03-2022 of the Telangana State Pollution Control Board (Respondent No. 4) in Original Application No. 199 of 2021 filed by Sri.Shankar Narayanan Bala Krishnan & Others R/o.Dammaiguda, Keesara (M), Medchal-Malkajgiri District.

It is to submit that Sri.Shankar Narayanan Bala Krishnan & others have filed an Original Application before the Hon'ble NGT, Chennai regarding non-implementation of Solid Waste Management Rules, 2016 in Jawahar Nagar, Hyderabad.

The Board has filed report dated 26.02.2022 and the same was taken on record in the hearing held on 28.02.2022. The Hon'ble NGT vide Order dated 28.02.2022 has directed the TSPCB to file independent report and posted the matter to 07.03.2022.

In this regard, the following is submitted: -

GHMC is generating about 7000 TPD of Municipal Solid Waste. The Solid waste generated is collected and transported to the Integrated Processing facility located at Jawaharnagar, Medchal – Malkajgiri District.

GHMC has taken steps for collection of solid waste from all 150 wards in GHMC area on daily basis. At present GHMC has taken steps to eliminate open dumping points/ bin points so as to achieve 100% collection by improving the infrastructure.

Compliance made by GHMC on the directions of Hon'ble NGT in OA No.606 of 2018 with respect to Solid Waste Management Rues, 2016 with Rule 22 and 24 are as follows:-

➤ ***Identification of suitable sites for setting up solid waste processing facilities***

- GHMC has provided one Integrated MSW processing facility at Jawahar nagar in 339 acres and carrying out processing of the MSW generated in the entire GHMC area at above site.
- To decentralize the existing processing facility at Jawaharnagar, GHMC has identified additional three alternate sites at (1).Pyaranagar(v) Gummadidala (M); (2). Khanapur (V),

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Talakondapally (M), Ranga Reddy District and (3). Lakdaram(v) Patancheruvu(M), Sangareddy Dist.

- *Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source,*
 - IEC activities are regularly conducted to inform, educate and motivate waste generators to practice the segregation of waste at source.
- *Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.*
 - GHMC has achieved 100% D2D collection.
- *Ensure separate storage, collection and transportation of construction and demolition wastes*
 - Two C&D waste processing plants of capacity-500 TPD each at Jeedimetla and Fathulguda are commissioned and are in operation to cater to the GHMC area.
- *Setting up common or standalone sanitary landfills by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules.*
 - The integrated facility is having sanitary landfills for the disposal of residual wastes from the processing facilities as well as untreatable inert wastes.
- *Measures taken for Odour control.*
 - ***Odour control at capped legacy land fill:***
 - Due to the capping of the legacy land fill, odour is controlled to the larger extent.
 - Gas vents along with HDPE pipelines provided in the grid to collect the gases from the capped area. The same are collected in the collection tanks and purified at the Compressed Bio Gas (CBG) plant of 750 Cum per hour capacity.

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- The purified gas is stored in a gas balloon and is bottled for being supplied as CNG in their own vehicles.

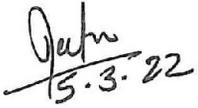
Odour control at compost plants:

- *GHMC has taken measures to mitigate odour in the composting plants by application of bio-enzyme on the incoming municipal waste.*
 - Spraying of odorite solution using drones at the tipping floor, RDF storage and landfill locations.
 - Mist system is provided along the periphery of the tipping floor, pre-sorting shed and compost yards for spraying odor neutralizing chemicals.
 - A Pre Engineered Building (PEB) Shed has been constructed over the new compost yard.
 - Fog cannon is also used to spray odour masking agents around the plant and tractor mounted misting system is being used to spray at operational areas
- *Bio-remediation or capping of old and abandoned dump sites.*
- The GHMC has taken up scientific capping of the Jawaharnagar dump site with a cost of Rs.144 Crores.
 - Subsequently, GHMC has approached Hon'ble NGT and Hon'ble Supreme Court requesting to exempt from bio-remediation as capping of the legacy site is already completed and the measures are being taken to ensure no Environmental issues arise due to scientific capping.
 - The GHMC has filed an Appeal, Civil Appeal No. 809-810/2022 before the Hon'ble Apex Court for exemption from taking up of bio remediation of the legacy dump site at Jawaharnagar as scientific capping is already completed.
 - The Hon'ble Apex Court vide Order dated 31.01.2022 dismissed the Appeal filed by the GHMC.

- Subsequently, the GHMC has addressed a letter to the Central Pollution Control Board (CPCB) on 18.02.2022 stating that the CPCB guidelines dated 29.04.2019 deal with the remediation of the legacy dump sites through bio mining and bio-remediation and there are no guidelines to deal with the already scientifically capped dumpsite. Further, GHMC requested CPCB to depute technical experts for advising and guiding to proceed with bio-mining of already capped dumpsites to comply with the Orders of the Hon'ble NGT dated 14.02.2020 in OA No. 606 of 2018 and the Hon'ble Supreme Court Order dated 31.01.2022 in Dairy No. 8943/2021.
- Based on the technical advice from the CPCB, GHMC proposes to proceed with the bio-mining of the existing scientifically capped dumpsite at Jawaharnagar.
- The Board vide letter dated: 06.01.2022 communicated directions of the Hon'ble NGT dated: 30.11.2021 to the Government and GHMC to implement the directions including payment of Environmental Compensation and to report compliance. It is to submit that Board could not initiate further action on environmental compensation due to prevailing pandemic conditions and also as the matter hitherto was sub-judice as GHMC approached Hon'ble NGT and Hon'ble Supreme Court for exemption of bio-mining.

Date: 05 -03-2022.

Place: Hyderabad


15.3.22
MEMBER SECRETARY
MEMBER SECRETARY
T.S. Pollution Control Board
Paryavaran Bhavan, A-3, I.E.,
Sanathnagar, Hyderabad-18.